

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:944
ANSWERED ON:12.08.2013
TARIFF POLICY ON CARGO HANDLING
Sugavanam Shri E.G.;Thamaraiselvan Shri R.

Will the Minister of SHIPPING be pleased to state:

- (a) the estimated percentage of tariff handled by major ports in the country;
- (b) whether non-major and private ports offer lucrative tariffs posing stiff competition to major ports in the country;
- (c) if so, whether the Government has any proposal to revise the tariff policy and also allow major ports in the country to fix their own tariff;
- (d) if so, the details thereof; and
- (e) the time by which the above proposal is likely to be implemented?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a): The share of Major Ports in the traffic handled is about 58% whereas for the non major ports it is about 42%.
- (b)to(e): There is no tariff regulation for non major and private ports in the country and they are free to fix their own tariff. However, for the Major Port Trusts the tariff is fixed by Tariff Authority for Major Ports (TAMP).

The government on 31st July 2013 announced new guidelines for tariff setting in Major Ports. This new Guidelines impart for projects which come up after the issue of these guidelines flexibility to the Major Ports in determination of tariff subject to a tariff ceiling. The new tariff guidelines have come into effect from 31st July 2013.